

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:484
ANSWERED ON:23.07.2015
Revision in Coal Allotment
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Will the Minister of COAL be pleased to state:

- (a) the details of the quantity of coal allotted/supplied to the States during the current year ;
- (b) whether the Union Government has revised the coal allotment to the States recently and if so, the details thereof and the reasons therefor ;
- (c) whether any State Governments have requested the Union Government for allotment and supply of additional coal to meet their requirements; and
- (d) if so, the details thereof and the decision taken by the Union Government on such request ?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a): During the current year 2015-16, as on 20.07.2015, Coal India Limited (CIL) has allocated 31.65 lac tonnes of coal to 16 States from which nominations have been received for distribution to consumers of small and medium sectors whose requirement is less than 4200 tonnes per annum. The State wise details are at Annexure.

(b)to(d) : The medium and small scale industries whose requirement is less than 4200 tonnes per annum are required to take coal through State nominated agencies. Under the New Coal Distribution Policy (NCDP), 2007, the scope of coverage through State nominated agencies was increased from 500 tonnes per annum to 4200 tonnes per annum. An aggregate of eight million tonnes of coal is earmarked per annum for distribution to medium and small scale industries. The earmarked quantity of eight million tonnes is divided amongst various States/UTs depending on past trends. This figure of eight million tonnes has not been revised since 2007.
